

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 393
TO BE ANSWERED ON 19th NOVEMBER, 2019**

NATIONAL FOOD SECURITY MISSION

393. SHRI HIBI EDEN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the current status of supplementary food programmes in India;**
- (b) the current status of the National Food Security Mission;**
- (c) whether the Government has any plan to provide any special packages for the reassessment of various nutrition schemes which are not working properly; and**
- (d) if so, the details thereof?**

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a): Government enacted that National Food Security Act, 2013 (NFSA) in July 2013 with an intended coverage of upto 75% of rural population and upto 50% of urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System. One of the guiding principles of the Act is its life cycle approach wherein special provisions for supplementary nutrition have been made for pregnant women and lactating mothers and children in the age group of 6 months to 14 years.

- i. Every pregnant woman and lactating mother is entitled to meal, free of charge, during pregnancy and six months after the child birth, through the local anganwadi, so as to meet the specified nutritional standards and also maternity benefit of not less than rupees six thousand to partly compensate for the wage loss during the period of pregnancy and also to supplement nutrition.**

- ii. Every child in the age group of six months to six years, is entitled to age appropriate meal, free of charge, through the local anganwadi so as to meet the specified nutritional standards
- iii. In the case of children, up to class VIII or within the age group of six to fourteen years, whichever is applicable, one mid-day meal, free of charge is provided every day except on school holidays, in all schools run by local bodies, Government and Government aided schools, so as to meet the specified nutritional standards.
- iv. State Government through the local anganwadi, also identify and provide meals, free of charge, to children who suffer from malnutrition, so as to meet the specified nutritional standards.

(b): National Food Security Mission (NFSM) was launched in 2007-08 to increase the production of rice, wheat and pulses through (i) area expansion and productivity enhancement, (ii) restoring soil fertility and productivity, (iii) Creating employment opportunities and (iv) enhancing farm level economy. Coarse cereals were also included in the Mission from 2014-15 under NFSM. The interventions covered under NFSM include cluster demonstrations on improved package of practices, demonstrations on cropping system, Seed distribution of high yielding varieties, farm machineries/resources conservation machineries/tools, efficient water application tools, plant protection measures, nutrient management/soil ameliorants, cropping system based trainings to the farmers etc. NFSM continued during 12th Five Year Plan with the target of additional production of 25 million tonnes of food grains. Beyond the 12th Plan, the mission is being continued with new additional target of 13 million tonnes of foodgrains from 2017-18 to 2019-20. The country achieved bumper production of foodgrains during 2017-18 at 285.01 million tonnes. As per 4th Advance Estimates total foodgrains production achieved during 2018-19 is 284.95 million tonnes. NFSM is being implemented in identified districts of 29 states in the country.

(c) & (d): The supplementary nutrition programmes envisaged under the National Food Security Act for pregnant women and lactating mothers and children upto the age of 14 years are operating smoothly and no proposal to reassess these programmes is under consideration of the Government.
